

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB) 15(ND) 2018

CORAM:

**PRESENT: SMT.DEEPA KRISHAN
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
12.02.2018**

**NAME OF THE COMPANY: Modern Construction Company Delhi Vs.
Orris Infrastructure Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------

	For the Petitioner:	Mr. Arun Bhatta, Advocate		
--	---------------------	---------------------------	--	--

	For the Respondent:	Ms. Anurag, Advocate		
--	---------------------	----------------------	--	--

ORDER

Ld. Counsels for the parties submit that since a compromise is being worked out, they pray for an adjournment.

To come up on 15th February, 2018.

-s-d-1

**(Deepa Krishan)
Member (T)**

-s-d-1

**(Ina Malhotra)
Member (J)**